

**From,**

**The Registrar General,  
High Court of Judicature at  
Allahabad.**

**To,**

**The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.**

**No. 332/Admin.(Services)/2024 Dated: Allahabad: June 21, 2024**

**Subject: Regarding rescheduling of the Online Training Programme for all the Judicial Officers of District Courts of Uttar Pradesh on the three 'New Criminal Laws' from 26<sup>th</sup> June, 2024 at 04:30 PM to 15<sup>th</sup> July, 2024 at 04:30 PM.**

**Sir,**

With reference to Institute's letter no. JTRI/2024-988 dated 18.06.2024 and in continuation of Court's letter no. 313/Admin.(Services)/2024 dated 01.06.2024, on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposal of rescheduling the **Online** Training Programme for all the Judicial Officers of District Courts of Uttar Pradesh on the three 'New Criminal Laws' from the **previously** scheduled date of 26<sup>th</sup> June, 2024, Time: 04:30 PM - 06:00 PM to **15<sup>th</sup> July, 2024, Time: 04:30 PM - 06:00 PM.**

I am, therefore, to request you to kindly take necessary actions accordingly.

With regards,

Yours sincerely,

**sd/-**

(Arun Kumar Tiwari)

**Assistant Registrar (Services)  
"For Registrar General"**

**No. 332(i)/Admin.(Services)/2024 Dated: Allahabad: June 21, 2024**

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
2. All the District & Sessions Judges and Principal Judges, Family Courts of Uttar Pradesh with the request to kindly participate in the aforesaid online training programme, **rescheduled** to be now held on **15<sup>th</sup> July, 2024, Time: 04:30 PM - 06:00 PM** and also to inform all the Judicial Officers under their administrative control accordingly (**Information available on the website of the Hon'ble Court**).

**sd/-**

(Arun Kumar Tiwari)

**Assistant Registrar (Services)  
"For Registrar General"**